

Shri Sanganna: May I know whether the Government are aware that there is difference of pay and also in the matter of other facilities among the station masters and the assistant station masters working in the stations on the Raipur-Waltair line?

Shri Alagesan: If it relates to station masters and assistant station masters, certainly there will be differences of pay scales.

COMMODITY COMMITTEES

*1537. **Shri T. Subrahmanyam:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have decided to start commodity committees for *jowar*, *bajra* and pulses; and

(b) the steps that have been taken to give technical assistance to the growers of these foodgrains?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No.

(b) The Indian Council of Agricultural Research has been promoting and co-ordinating agricultural research, among other things, on these commodities. It sponsors research schemes in conjunction with the State Governments which are responsible for conveying the results of research to the farmers, through demonstration and by disseminating such results through agricultural information literature.

Shri T. Subrahmanyam: What States have agricultural research stations carrying on research to improve the seed both for resisting disease and producing better type of grain?

Dr. P. S. Deshmukh: These experiments in these directions are made in almost every State; they also evolve better seeds so far as these commodities are concerned.

मिट्टी परीक्षण केन्द्र

*१५३८. श्री बी० पी० सिंह : क्या सच तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में

१६ मिट्टी परीक्षण केन्द्र स्थापित किये जा रहे हैं ;

(ख) यदि हां, तो ये कहां कहां होंगे और इन में से प्रत्येक का क्षेत्राधिकार क्या होगा ;

(ग) किसान इन केन्द्रों से कैसे लाभ उठा सकेंगे ; और

(घ) क्या किसानों को अपनी मिट्टी का परीक्षण कराने के लिये कोई फीस बेनी पड़ेगी ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) These are under consideration.

(c) By getting their soils tested and obtaining expert advice regarding the kind and dosages of fertilisers to be applied to crops to obtain best results.

(d) This has not been decided yet.

श्री बी० पी० सिंह : मैं जानना चाहता हूं कि यह जो केन्द्र स्थापित किये जा रहे हैं, इन की स्थापना पर जो व्यय होगा उसका सारा भार भारत सरकार उठायेगी या प्रान्तीय सरकारों से भी कोई कंट्रीब्यूशन लिया जायगा ?

श्री पी० एस्० वृंशमुख : यह जो ऑपरेशंस होंगे इसमें एग्रीमेंट के मुताबिक जो खर्चा आयेगा उसके लिये काफी इमदाद बाहर से आयेगी और स्टेट गवर्नमेंट्स पर उसका ज्यादा भार नहीं पड़ेगा ।

WEST COAST ROAD

*1539. **Shri Kottukappally:** Will the Minister of Transport be pleased to state:

(a) which portions of the National Highway between Cape Comorin and Bombay have yet to be completed;

(b) when the construction of this National Highway will be completed; and

(c) the names of the important places through which this Highway will pass?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawas Khan): (a) and (b). The National Highway route from Bombay to Cape Comorin via Poona Bangalore has no missing links. The alternative route which for a major part of its length runs along the West Coast Road, includes three stretches of National Highway sections of a total length of 375 miles where there are no missing links. A few river crossings have to be bridged over the remaining State highway portions of the Road.

(c) A statement is laid on the Table of the Sabha. [See Appendix IX, annexure No. 3.]

Shri Kottukappally: May I know when the construction of the Alwaye and Cheruvattur bridges on this highway will be completed?

The Deputy Minister of Railways and Transport (Shri Alagesan): This is a general question and I should like to have particular notice. I can inform the hon. Member, however, that the progress on the Alwaye bridge will be expedited.

Shri Kottukappally: Will the Government meanwhile please make arrangements with the railway authorities for the use of the railway bridges at Alwaye and Cheruvattur for road traffic as in certain other cases?

Shri Alagesan: I do not know how far that suggestion will be feasible but I may inform the House that we have appointed a Committee of technical officers who are going into this question of decking railway bridges for road traffic and we are awaiting their recommendations.

Shri A. M. Thomas: May I know whether large amounts set apart for the construction of major bridges in the 1953-54 Budget have lapsed and is it likely that still larger amounts set apart in 1954-55 will also lapse?

Shri Alagesan: The work of bridge construction is not a thing in which money can be spent so easily as the hon. Member imagines. There are

technical details involved and the rivers on the west coast are very treacherous, if I may say so, and they are very slippery. We have not been able to find the place where the foundations can rest. Alternate borings had to be undertaken and all these things come in.

Shri Velayudhan: May I know what percentage of the total expenditure for this national highway in the Travancore-Cochin State is borne by the State Government?

Shri Alagesan: All expenditure on the national highway works are entirely borne by the Central Government.

RECOGNITION OF GOVERNMENT EMPLOYEES UNION

*1540. **Shri Tushar Chatterjee:** Will the Minister of Labour be pleased to state:

(a) whether any rules have been framed for the recognition of Unions of the Government employees;

(b) whether recognition of any Union has been withdrawn during the years 1951 to 1954;

(c) if so, their number;

(d) whether recognition of the Bengal Income-Tax Association has also been withdrawn; and

(e) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) Government have issued certain instructions regarding the recognition of associations of its non-industrial employees. A separate set of instructions has also been framed for the guidance of Central Government departments in the matter of recognition of unions of industrial employees of Government.

(b) and (c). The information is being collected.

(d) and (e). Yes. The recognition accorded to the Association was recently withdrawn as it would not amend its constitution in conformity